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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

CP NO. 125/2002
OA NO. 74/2002

This the 9th day of May, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)
HON'BLE SH. S.A.T.RIZVI, MEMBER (A)

1. Sh. Jitender Kumar
S/o Shri B.R. Sharma,
R/o 2061/1, Gali No.4, Padam Nagar,
Old Rohtak Road, Delhi-7.
2. Sh. Vishal,
S/o Nank Chand,
R/o A-797, J.J. Colony, Khyala,
New Delhi-18.

... Applicants.
(By Advocate: Sh. M.K.Bhardwaj)

Versus

Union of India & Ors.

Through :

1. Ajay Singh,
The Provident Fund Commissioner,
Govt. of India, Head Office,
Bhavishya Nidhi Bhawan,
Bhikaji Cama Place,
New Delhi-110066.
2. M.P. Singh,
Regional Provident Fund Commissioner
Govt. of India, Head Office,
Bhavishya Nidhi Bhawan,
Bhikaji Cama Place,
New Delhi-110066.
3. Patram Singh,
Assistant Provident Fund Commissioner,
Ministry of Labour
Head Office, Bhavishya Nidhi Bhawan,
Bhikaji Cama Place,
New Delhi-110066.

... Respondents.

(By Advocate: Sh. V.S.R.Krishna)

ORDER (ORAL)

By Sh. Kuldip Singh, Member (J)

CP is dismissed as withdrawn.


(S.A.T. RIZVI)
Member (A)


(KULDIP SINGH)
Member (J)

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